

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 18.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.200/7/HDB/2020
NAME OF THE COMPANY	Pacific Hospitals Pvt Ltd
NAME OF THE PETITIONER(S)	Omkara Assets Reconstructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Pacific Hospitals Pvt Ltd
UNDER SECTION	7 of IBC


Counsel for Petitioner(s):			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. Y. Suryanarayana, counsel for the Petitioner/Financial Creditor and Mr. D. Pavan Kumar, counsel for the Respondent/Corporate Debtor appeared through video conference.
3. Counsel for the Respondent stated that the party is intending to settle the matter and talks in this regard are in progress. For submitting the outcome of the discussions, matter adjourned at request.
4. Put up the matter on 24.12.2020.

Arora
MEMBER TECHNICAL


MEMBER JUDICIAL